

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00657/2018

Jabalpur, this Monday, the 17th day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Manish Kumar Ahirwal, S/o Balram Ahirwal, aged about 37 years, Chargeman, Per.No.902487, Store-I Section/Wanij, Vehicle Factory, Jabalpur M.P -Applicant

(By Advocate – Shri Vinod Kumar Dubey)

V e r s u s

1. Union of India through Secretary, Ministry of Defence South Block, New Delhi 110001.
2. Director General, Ordnance Factory Board, 10-A, Shaheed K. Bose Road, Kolkatta – 700001.
3. Sr. General Manager, Vehicle Factory, Jabalpur MP 482009
-Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, OA is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-